

ITEM NO.105

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9839/2014

S.B AGARWAL

Appellant(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LTD. & ORS.

Respondent(s)

Date : 10-08-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. Krishna Kumar, AOR

For Respondent(s) Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after four weeks.

(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)